

who have been transferred arrested, suspended or penalised in other ways during the years 1979 and 1980, respectively for ventilating their grievances;

(b) whether it is proposed to reinstate all those suspended or removed from service, withdraw the cases against them particularly the office bearers of their unions or associations;

(c) if so, the details thereabout; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). Ventilation of grievances by members of the CISF, CRP and BSF within the frame work of discipline and rules is neither a misdemeanour nor an offence under any law or Act governing the members of these forces. As such the question of penalising any member of the forces on this account does not arise.

Photo Film Production

9253. **SHRI BHOGENDRA JHA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the country has become self-reliant by now in the matter of photo film production and comparable in quality to the importer ones;

(b) if so, details thereabout;

(c) if not, reasons therefor;

(d) whether the public sector film making industry of Ooty, Tamil Nadu, is not actually producing but only refining the imported films and the quality of the same is very inferior to Kodak;

(e) if so, reasons therefor; and

(f) whether the collaborators for the Ooty firm have been approached for improved and efficient technology, if so, results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e). The requirements of the country in respect of various types of photo films are, by and large, met by indigenous production.

Cine Film Positive (B&W), Cine Sound Negative, Medical X-ray & Photographic Paper are manufactured by Hindustan Photo Films Mfg. Co. (HPF) as an integrated production from basic raw material stage.

Certain other items viz. Cine Colour Positive, Amateure Roll Film (B&W), Industrial X-ray and Graphic Arts Films are presently manufactured by IIPF by conversion of imported jumbo rolls of these films. This conversion of jumbo rolls involves high degree of technical processing and skilled operations. Every effort is made by the company to ensure that the quality of its products is upto acceptable standards and comparable to imported products.

(f) The collaboration agreement has already come to an end. The quality of the products is upgraded and brought to the international standards through the Company's own R&D efforts.

Recognition of Maithili Language

9254. **SHRI BHOGENDRA JHA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a delegation of the All India Mithila Sangh submitted a memorandum on the 23rd February, 1981 demanding under Article 347 of the constitution of India recognition of Maithili Language as the official language in the Maithili speaking areas of Bihar; and

(b) if so, the details thereabout and Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes Sir, a Memorandum dated 24-2-1981 was submitted by the All India Mithila Sangh to the President in this regard.

(b) It is the considered view of the Government that it would not be appropriate to take recourse to Article 347 of the Constitution in matters of this nature. It is, however, the endeavour of the Government to develop the cultural and literary heritage of all the languages.

गत तीन वर्षों में बेरोजगारों की संख्या में वृद्धि

9255. श्री रामावतार शास्त्री : क्या धम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजीकृत बेरोजगार व्यक्तियों की संख्या में पिछले तीन वर्षों में वृद्धि हुई है; और

(ख) यदि हाँ, तो पिछले तीन वर्षों के लिए राज्यवार तुलनात्मक व्यौरे क्या हैं ?

धम मंत्रालय में राज्य मंत्री (श्रीमति रामदुलारी सिन्हा (क) जी, हाँ ।

(ख) संगत सूचना दशनि वाला एक विवरण संलग्न है ।

विवरण

रोजगार कार्यालयों के चालू रजिस्टर पर नौकरी चाहने वालों की संख्या

(हज़ारों में)

निम्नलिखित के अन्त में चालू रजिस्टर पर संख्या

राज्य	1978	1979	1980
1	2	3	4
1. आन्ध्र प्रदेश	982.7	1237.1	1442.2
2. अरुणाचल प्रदेश	286.7	319.2	314.7
3. बिहार	1503.7	1998.6	2294.0
4. गुजरात	397.1	420.4	469.9
5. हरियाणा	289.3	325.7	357.1
6. हिमाचल प्रदेश	108.1	119.4	141.0
7. जम्मू व कश्मीर	47.4	52.7	51.4
8. कर्नाटक	536.6	553.9	597.1
9. केरल	1051.7	1204.2	1579.1